

ITEM NO.9

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 607/2021

JACOB PULIYEL

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

( IA No. 71402/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 5018/2022 - CLARIFICATION/DIRECTION  
IA No. 157480/2021 - CLARIFICATION/DIRECTION  
IA No. 65383/2021 - EXEMPTION FROM FILING O.T.  
IA No. 31486/2022 - EXEMPTION FROM FILING O.T.  
IA No. 30459/2022 - EXEMPTION FROM FILING O.T.  
IA No. 34688/2022 - INTERVENTION APPLICATION  
IA No. 157479/2021 - INTERVENTION/IMPLEADMENT  
IA No. 110625/2021 - INTERVENTION/IMPLEADMENT)

Date : 22-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Ms. Cheryl Dsouza, Adv

For Respondent(s) Mr. Tushar Mehta, Ld. SG  
Mr. K.M.Nataraj, Ld. ASG  
Ms. Aishwarya Bhati, Ld. ASG  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv  
Mr. Ketan Paul  
Mr. Mayank Pandey, Adv.  
Mr. Gurmeet Singh Makker, AOR

R-4/BBIL Mr. S.Guru Krishnakumar, Sr. Adv.  
Mr. Vipin Nair, AOR  
Mr. P.B. Suresh, Adv.  
Mr. Sughosh Subramanyam, Adv.  
Mr. Arindam Ghosh, Adv.  
Mr. Agnish Aditya, Adv.

Shyel Trehan, Adv.  
Ms.Malvika Kapila, AOR  
Bhagya Yadav, Adv.

Tanwangi Shukla, Adv.

Mr. Shailesh Madiyal, AOR

State of M.P.

Mrinal Gopal Elker, AOR  
Kameshwar Nath Mishra, Adv  
Pratibha Yadav Adv

State of Mah.

Mr. Rahul Chintis, Adv.  
Mr. Sachin Patil, AOR  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.  
Ms. Shwetal Shepal, Adv

Ms. Jyoti Mendiratta, AOR

State of Tamil Nadu

Mr. Amit Anand Tiwari, AAG.  
Dr. Joseph Aristotle S., AoR.  
Ms. Mary Mitzy, Adv.  
Ms. Devyani Gupta, Adv.

Intervenors

Ms. Meenakshi S. Kamble, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Akhileshwar Jha, Adv.  
Ms. Kavita S. More, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master